

As per the order of the court, the MPs can issue LPG connections subject to the following guidelines:

1. The beneficiary should be a resident of the Constituency of the MP.
2. The person should be in urgent need of an LPG connection.
3. His name should be registered in the Waiting List with an LPG Distributor.
4. LPG supplied should be used only for domestic purpose.

Maintenance of Gole Market Park

2532. SHRI BHERU LAL MEENA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware that the parks located between the Government quarters in Gole Market area in New Delhi are not properly maintained in spite of lodging complaints by the habitants regularly;

(b) if so, the reasons therefor;

(c) the number of such complaints received by New Delhi Municipal Council so far; and

(d) the action taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) The parks in question are maintained by the Central Public Works Department, which has reported that, within the existing financial constraints, the lawns between the Government quarters in the area are being maintained properly.

(c) and (d) The Central Public Works Department had received three requests from the local Residents Welfare Association on which the following action has been taken:

- (i) The financial sanction for an amount of Rs. 73800/- for re-development of one of the parks between Block No. 18 and 42 and provision of a separate water tank in Sector-2, Gole Market, has been obtained;
- (ii) Another park between Block No. 18 and 42 has since been re-developed; and
- (iii) It is envisaged to develop one Model Park in Gole Market area subject to the approval of the competent Authority.

[English]

Artificial Limbs For Disabled

2533. SHRI K. PARY MOHAN : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government propose to bring in new technology and making lighter and user friendly artificial appliances for the disabled;

(b) if so, the details thereof;

(c) whether the Government also propose to introduce liberal and soft loan schemes to encourage new manufacturers of artificial limbs; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) (a) and (b) Yes, Sir.

(i) Fabrication of composite plastic based Floor Reaction Orthosis(FRO): Such appliance have been developed by Composite Product Development Centre, Hyderabad, and are presently under field trials. The mass manufacturing of such appliances is scheduled to be taken up in Artificial Limbs Manufacturing Corporation of this Ministry, after successful completion of field trials.

(ii) ALIMCO has also taken up a Project of Development and manufacture of light weight polypropylene based Lower Limb Prosthesis based on ICRC (International Committee of Red Cross) technology.

(iii) ALIMCO also manufactures and supplies Braille Slate for the visually handicapped which is manufactured out of light weight ABS material (plastic).

(c) and (d) Yes. Loan assistance upto a maximum amount of Rs. 25 lakhs is provided for setting up small scale industries for manufacturing aids and appliances under R & D programmes of Government/Academic Institutions of Repute for Disabled within the country which employ the disabled persons. This assistance would be provided by the National Handicapped Finance & Development Corporation.

[Translation]

Review of Working of Intelligence Agencies

2534. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of HOME AFFAIRS be pleased to state: